

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 1037/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: M/s. Manickam Exim Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(39)	RAJESH SHARMA	Advocate for Applicant	Rajesh Sharma

ORDER

CSA No. 1023/230-232/NCLT/MB/MAH/2017
CSA No. 1025/230-232/NCLT/MB/MAH/2017
CSA No. 1026/230-232/NCLT/MB/MAH/2017
CSA No. 1027/230-232/NCLT/MB/MAH/2017
CSA No. 1028/230-232/NCLT/MB/MAH/2017
CSA No. 1029/230-232/NCLT/MB/MAH/2017
CSA No. 1030/230-232/NCLT/MB/MAH/2017
CSA No. 1031/230-232/NCLT/MB/MAH/2017
CSA No. 1032/230-232/NCLT/MB/MAH/2017
CSA No. 1033/230-232/NCLT/MB/MAH/2017
CSA No. 1034/230-232/NCLT/MB/MAH/2017
CSA No. 1035/230-232/NCLT/MB/MAH/2017
CSA No. 1036/230-232/NCLT/MB/MAH/2017
CSA No. 1037/230-232/NCLT/MB/MAH/2017
CSA No. 1039/230-232/NCLT/MB/MAH/2017

The Company Applications are **allowed**, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)